Annexure – 7

Name of the corporate debtor: Manglam Fiscal Services Private Limited Date of commencement of CIRP: 03/10/2023

List of creditors as on: 26/05/2025

List of operational creditors (Government dues)

(Amount in₹)

Sl.	Details of claimant		Details of claim received		Details of claim admitted				Amount	Amoun	Amount	Amount	Remarks,
No									of contin-	tof any	of claim	ofclaim	if any
			Date of	Amount	Amount of claim	Nature	Whether	% of	gent	mutual	under	not	
	Department	Govern	receipt	claimed	admitted	of claim	related	voting	claim	dues, th	verifica -	admitted	
		ment					party?	share in		at may	tion		
								CoC, if		be set-			
								applicable		off			
01	Income Tax	Central Tax	13/12/2023	34,17,90,793.00	34,17,90,793.00	Unsecured	No	2.68%	0	0	0	0	NIL
	Department,	Deptt.											
	Government of												
	India												
02	Commissioner of	State Tax	16/10/2023	14,50,76,487.00	14,50,76,487.00	Unsecured	No	1.14%	0	0	0	0	NIL
	Commercial Tax	Deptt.											
03	Income Tax	State Tax	06/11/2023	17,430.00	17,430.00	Unsecured	No		0	0	0	0	NIL
	Officer (TDS),	Deptt.											
	Ward 2(2),												
	Kolkata							0.00%					
	TOTAL			48,68,84,710	48,68,84,710			3.82%					